Title: Regarding passage of the Appropriation (No.2) Bill, 2000 and the Finance Bill, 2000.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Saha :-

- "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.2) Bill, 2000 which was passed by the Lok Sabha at its sitting held on the 2nd May, 2000 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- 2. "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 2000 which was passed by the Lok Sabha at its sitting held on the 4th May, 2000 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.02 1/2hrs.

STANDING COMMITTEE ON COMMUNICATIONS

Statements on Action Taken

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, I beg to lay on the Table a copy each of the following Statements (Hindi and English versions) of the Standing Committee on Communications.

12.04 hrs.

रक्षा संबंधी स्था्यी समिति

चौथा प्रति्वेदन

डा. लक्ष्मी नारा्यण पाण्डे्य (मंद्सौर) : अध्यक्ष महोद्य, मैं ्सेना और वा्यु ्सेना (निजी ्सम्पत्ति का निपटान) ्स्ंशोधन विधे्यक, 1999 के ्बारे में ख्ता ्स्ंबंधी ्स्था्यी ्समिति का चौथा प्रति्वेदन (हिन्दी तथा अंग्रेजी ्स्ंस्करण) प्रस्तुत करता हूं।

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12.04 1 /2hrs.

रक्षा संबंधी स्था्यी समिति

्सात्वां प्रति्वेदन ए्वं की-गई-का्र्य्वाही

डा. लक्ष्मी नारा्यण पाण्डे्य (मंद्सौर) : अध्यक्ष महोद्य, मैं रक्षा मंत्राल्य की 1998-99 की अनुदानों की मांगों ्से ्संबंधित ्समिति के ्सात्वें प्रत्विवेदन (बारह्वीं लोक ्स्भा) में अंतर्वि्ट सिफारि्शों पर् सरकार द्वारा की-गई-कार्य्वाही को दर्शाने ्वाले वि्वरण (हिन्दी तथा अंग्रेजी ्संस्करण) ्स्भा-पटल पर रखता हूं।

12.05 hrs.

MATTERS UNDER RULE 377